

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/148(AHM)2021 in CP(IB) 537 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

Name of the Company: Manish Kumar Bhagat Liquidator of
Gupta Dyeing & Printing Mills Pvt. Ltd.
V/s
Punjab National Bank & Ors.

Section 60(5) IBC, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

- 1.
- 2.

ORDER

(through video conferencing/physical)

Mr. Vishal Raval, Advocate appeared on behalf of Applicant and requesting time as he has received the reply recently. Mr. Peter Kezhake, Advocate is present.

The prayer of the Applicant is allowed.

List the matter on 03.05.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 23rd day of March, 2021